

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-24/2003/1263/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr. Manash Baruah,
District & Sessions Judge,
Nalbari.

Dated Guwahati the ^N 21 February, 2024.

Sub: **Restricted holiday and casual leave.**

Ref:- Your letter No. DJNB/1108, dtd. 19.02.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to avail **restricted holiday on 26.02.2024, two days casual leave on 27.02.2024 and 28.02.2024, along with station leave permission, from the evening of 23.02.2024 till the morning of 29.02.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-24/2003/1264/A, dated , 21-02-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

S.P.
JT. REGISTRAR (VIGILANCE)